

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2017 AT 10.30 AM**

---

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

---

**COMPANY APPLICATION NO. :**

**PETITION NUMBER : TCP/203/2016**

**NAME OF THE PETITIONER(S) : G. Palanisamy & another**

**NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others**

**UNDER SECTION : 397/398**

---

| <b>S.No. Name (in Capital)</b> | <b>Represented by</b> | <b>Signature</b> |
|--------------------------------|-----------------------|------------------|
|--------------------------------|-----------------------|------------------|

---

**ORDER**

Counsel for applicant in IA 22/2017 filed in TCP 203/2016 present. He reported that during the last date of hearing on 21.2.2017, the next date of hearing was posted to 19.03.2017. Since 19.03.2017 falls on Sunday, he prayed to advance the next date of hearing to 16.03.2017. He undertakes to inform the next date of hearing to the other side. The Registry is also directed to issue notice to the counsel for respondents on record informing the next date of hearing. At request time is granted. Put up on 16.03.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**